

MR. SPEAKER: Nothing should be recorded without my permission.

SHRI R. VENKATARAMAN: This again is a suggestion for action and the Government will consider it.

SHRI BHAGWAT JHA AZAD: This is wrong. This is not a suggestion for action. He cannot get away like this. He must reply as to whether the Government will order an inquiry into the matter. There are serious complaints. (Interruptions)

MR. SPEAKER: It is for the Minister to reply. (Interruptions)

MR. SPEAKER: This is not the way. You cannot force him. (Interruptions)

SHRI K. LAKKAPPA: Why can't you ask the Minister to refer the matter to Public Accounts Committee or a Parliamentary Committee?

(Interruptions)

SHRI R. VENKATARAMAN: I have not completed my answer. I said that a suggestion has been made that there should be a Commission of Inquiry.. (Interruptions) These things cannot be decided at the spur of the moment. I said that the Government will consider it. What more can be done? (Interruptions).

श्री प्रताप मानु शर्मा : मैं मंत्री महोदय से यह पूछना चाहता हूँ कि सोने की नीलामी में जो अनियमितताएँ और घपले हुए हैं, जो पिछले एक, डेढ़ साल से पूरे हिन्दुस्तान में एक बनिंग इश्यू बना हुआ है, उनके सम्बन्धमें भारत सरकार क्या कदम उठाने जा रहा है। मंत्री महोदय कृपया स्पष्टीकरण जवाब दें।

डा० राजेन्द्र कुमारी वाजपेयी : सरकार को इस बारे में एनक्वायरी बिठाने में दिक्कत क्या है।

SHRI BHAGWAT JHA AZAD: It will be better if the Prime Minister replies to this question. A specific complaint has been made that Shri Morarji Desai, Shri Kanti Desai and their relations are involved in this.

A number of complaints have been made. Will the Prime Minister say whether there will be an inquiry into the matter?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): I have not heard what all the hon. members have said. In these one or two minutes I had been here, I had noticed their concern. We can only say that we take note of the strong feelings of the hon. members in the matter and we will look into the matter.

## WRITTEN ANSWERS TO QUESTIONS

### Bonus to Railwaymen

\*57. SHRI C. R. MAHATA:

PROF. MADHU DANDAVATE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government are considering to pay bonus to railwaymen; and

(b) if so, when?

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): (a) Yes, Sir. It has been decided to grant productivity linked bonus to railway employees in lieu of their demand for bonus under the Payment of Bonus Act 1965.

(b) Under the scheme of productivity linked bonus, payment for 1979-80 will be due to be made by 31st Oct. 80.

However, an ad-hoc payment equal to 15 days' Wages as an earnest of accepting the scheme by the Organised Labour is to be made during the current financial year.

### National Highway No. 31

\*58. SHRI R. P. YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the condition of National Highway No. 31 in Bihar is very bad.